

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

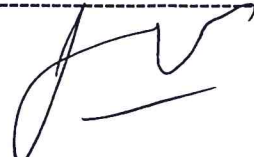

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/580/(IB)/2017
NAME OF THE PETITIONER(S) : SUGESAN TRANSPORT PVT LTD
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Jayesh B. Dhe	Advocate	
2.	Nithyashree Naling	ORDER Petitioner	

Counsel representing both the parties are present. Counsel for respondent stated that they have not received the copy of typed set of documents filed by the petitioner. Counsel for petitioner is directed to furnish copy of the same to the other side. Counsel for respondent filed counter. Time extended at request of both the counsel for making submissions. Put up on 27.09.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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